

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

20. C.P.(IB)/708(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SHRI KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.01.2023**.

NAME OF THE PARTIES: MERIDIAN METALS

V/s

GACTEL TURNKEY PROJECTS LIMITED

SECTION : Sec 9 of IBC 2016

ORDER

Mr. Asadali Mazgoanwala, counsel appearing for the Petitioner and Mr. P.G. Sabnis, counsel appearing for the Corporate Debtor are present through virtual hearing. The counsel appearing for the Petitioner submits that he has received an instruction from his clients to withdraw the Company petition as the amount involved therein does not meet the threshold limit.

Accordingly, the C.P. 708 of 2021 is dismissed as withdrawn.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)

/P/